

**Written Test for the remaining 6 posts of Translators**

**Written Test of total 90 marks to be completed in 3 hours consisting of the following:-**

<b>Sl. No.</b>	<b>Description of the Question</b>	<b>Marks</b>
(i)	Essay in English – 300 words	15 marks
(ii)	Essay in Hindi – 300 words	15 marks
(iii)	Translation from English to Hindi (one Paragraph containing at least fifteen sentences)	30 marks
(iv)	Translation from Hindi to English (one Paragraph containing at least fifteen sentences)	30 marks
<b>Interview of 10 marks consisting of following:</b>		
(i)	General Knowledge/General Awareness	04 marks
(ii)	Experience	03 marks
(iii)	Educational Qualification	03 marks
	<b>Total:</b>	<b>10 marks</b>
<b>Note:</b>	<b>Final merit list shall be drawn on the basis of marks obtained in written test and <i>interview</i></b>	
<b>Criterion for Awarding marks for Educational Qualification</b>		
(i)	Any Bachelor Degree	1 mark
(ii)	Any Bachelor Degree with first division	2 marks
(iii)	Any Master Degree and above	3 marks
<b>Criterion for Awarding marks for Experience</b>		
(i)	Five years	½ mark
(ii)	Six years	1 mark

<sup>80</sup> Deleted vide Notification No. HHC/Rules/14-61/90-19857-63 Himachal Pradesh High Court Officers and members of Staff (Recruitment, Conditions of Service, Conduct and Appeal) 8<sup>th</sup> Amendment, Rules 2020 w.e.f. 03.10.2020  
**NOTE:** Consequent upon the deletion of entries of Part – G vide the 8<sup>th</sup> Amendment, the subsequent Parts from Part – H to Part – T are renumbered as Part G – Part S.

(iii)	Seven years	1 ½marks
(iv)	Eight years	2 marks
(v)	Nine years	2 ½ marks
(vi)	Ten years and above	3 marks
<b>Note</b>	The experience of working on the feeder cadre Post in H.P. High Court and also the other experience as Translator or Interpreter from English to Hindi and vice versa shall be taken into consideration only.	